

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(13)

T.C.P No. 73/(GOA)/2008

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES: M/s. Morgan Ventures Ltd.

V/s.

M/s. Blue Coast Hotels and Resort Ltd.

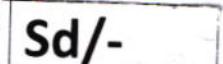
SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	NESTOR JHONAS	Adv for Respondents (R-12 to R-17)	
2.	RAMESH SRIVASTAVA	Adv for Pet	
3.	SANJNA DUA	Adv. for R-I	
4.	Shriqesh a/c Abhishek Sawant	Adv for Pet	

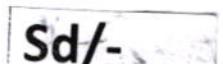
ORDER

TCP No.73/ 397-398/NCLT/MB/GOA/2008

Counsel for both side present. At request, list this matter on 22.1.2018.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

M. K. SHRAWAT
Member (Judicial)